

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/2887/A

From:- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the th 25 April, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. FC.XII-3/2023/144/E dated 24.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.04.2025 and 25.04.2025**. The Counsellor, Family Court, Dhubri will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-206/2013/ 2888/A, dated , 25-04-2025

Copy forwarded to:

- ✓ 1. The Project Manager, Gauhati High Court.

@ 25.04.25

JT. REGISTRAR (VIGILANCE)

SP